

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

0.A.No.90/92

New Delhi this the 30th day of May,1996.

Hon'ble Dr A. Vedavalli, Member (J) Hon'ble Shri R.K. Ahooja, Member (J)

Smt Binota Biswas W/o Shri A.K. Biswas Jamadar Safaiwala R/o H.No.125, Sector 2, R.K. Puram,New Delhi

----Applicant

(By Advocate : None)

VERSUS

Union of India, through

Ministry of Rural Development Krishi Bhavan, New Delhi

----Respondents

(By Advocaste : None)

ORDER (ORAL)

(By Hon'ble Dr A. Vedavalli, Member (J))

In spite of the last opportunity granted to the applicant vide order dated 28.5.96 none appeared for the applicant today even on the second call. The O.A. is, therefore, dismissed in default and for non-prosecution.

R.K. Ahooj

Member (A)

(Dr A. Vedavalli)

Member (J)